## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/176/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAFARGE AGGREGATES & CONCRETE I PVT LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

council for Resp.

**ORDER** 

Counsel for petitioner caused appearance before the Adjudicating Authority on receipt of notice sent by the Registry and prayed time for making submissions. Counsel for respondent present. Time extended at request. Put up on 26.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)